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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No.408/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

Name of the Company	Seregarha Mines Ltd		
Under Section	14(1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS Mahan Das Gosh

Applied Co

Shan
11/10/17

ORDER

The Ld. PCS for the petitioner is present.

It appears that the petitioner has not complied with the order of this Tribunal dated 22-08-2017.

The petitioner is directed to issue notice on the Central Government and the Registrar of Companies, and file the affidavit of service within ten days from today.

The reply may be filed within thirty days.

List on 30-11-2017.

sd
(Jinan KR)
Member(J)

sd
(Vijai Pratap Singh)
Member(J)